(ग) उच्च शक्ति ट्रांसभीटर, भूज की कवरेज सीमा लगभग 120-140 किलोमीटर होगी।

(घ से (च) सीराष्ट्र क्षेत्र में कार्यरत 11 ट्रांसमीटरों सहित गुजरात राज्य में सभी टो०बी० ट्रांसमीटर दिल्ली के राष्ट्रीय सेवा कार्यक्रम के अतिरिक्त उपब्रह के जरिए दूरदर्शन केन्द्र द्वारा निर्मित और प्रसारित क्षेत्रीय कार्यक्रम प्रसारित करते हैं। प्रत्येक ट्रांसमीटर के कवरेज क्षेत्र में पड़ने बाले क्षेत्र पर्याप्त और संतीवजनक सेवा प्राप्त कर रहे हैं।

Notification of Prasar Bharati Act

- 1523. PROF. SAURIN BHATTA-CHARYA: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a) what are the reasons for the delay in notifying the Prasar Bharati Act so that it can be implemented;
- (b) what are the reasons for proposing amendments to the Act even before it is implemented; and
- (c) whether the present vaccum in the field of the governance of the Doordarshan with the relevant provision of Prasar Bharati Act is making it an extension of Broadcasting Department making nugatory of the concept of autonomy for programme production staff of the Doordarshan?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b) Government are considering certain amendments to the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, before the said Act is brought into force, with a view to obviating operational difficulties when the Act becomes operational.

(c) No, Sir, Doordarshaa enjoys functional autonomy even today.

High Level Committee to Review the **Functioning of Media Units**

to Questions

1524. SHRI SURESH KALMADI: SHRI GOVINDRAO RAMRAO ADIK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the high level committee set up by Government to review the functioning of Public Sector media units has submitted its report; and
- (b) if so, what are the salient features of the report?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b) The High Level Committee set up by the Government to study the aspects relating to the services and cadres of all the media units and organisations of the Ministry of Information and Broadcasting and suggest remedial measures, did not include the only public Sector Undertaking, i.e. National Film Development Corporation under this Ministry, within the purview of its study.

1 he Salient features of the Report of the Committee relate to services and cadres under the Ministry of I&B and reorganisation of its various media units, training of the personnel and delegation of administrative and financial

Proposal to Produce Telefilms

1525. SHRI SANTOSH KUMAR SAHU:

Will she Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of proposals to produce telefilms that have been received and duty recommended by each Doordarshan Kendra of the country during the last three years, number of them cleared so far, the number of them rejected and the number of them still pending for final decision; and